

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3568

ANSWERED ON:19.03.2013

NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION

Jena Shri Mohan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Scheduled Castes Finance and Development Corporation (NSCFDC) has adopted any uniform policy for the organizational infrastructure, staff patterns and functioning of the Channelising Agencies;

(b) if so, the details thereof;

(c) the details of the grants sanctioned by the NSCFDC to different State Channelising Agencies (SCAs) along with the utilisation and recovery details during each of the last three years and the current year, State-wise;

(d) whether the performance of the Different State Channelising Agencies Working under the NSCFDC for the economic development of Scheduled Castes on sustainable basis, has been evaluated by the Government/Ministry; and

(e) if so, the details thereof along with the steps taken to remove the shortcomings, if any, noticed by the Government?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b) : The State Chennelising Agencies (SCAs) are independent organizations working under the concerned Departments of the States/UTs and they are appointed by the States/ UTs for channelizing the funds of the National Scheduled Castes Finance and Development Corporation (NSFDC) to the eligible persons belonging to Scheduled Castes. No policy for the organizational infrastructure, staffing pattern and their functioning is made by the NSFDC.

(c): NSFDC has provided grant for Skill Development Training Programmes to SCAs. The details for the last three years and this year are given in Annexure-I. Details of State-wise funds sanctioned and disbursed by NSFDC to different SCAs under self employment loan schemes, its utilization and recovery received from SCAs, for the last three years and current year are enclosed at Annexure-II.

(d) & (e): The NSFDC periodically evaluates the performance of SCAs through its Scheme of Rating the Performance of SCAs and Awards to Better Performing SCAs. Details of performance evaluation parameters under the Scheme are placed at Annexure-III.

Details of the steps taken by NSFDC to remove the shortcomings in the performance of SCAs are given at Annexure-IV.